

**GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.2797  
TO BE ANSWERED ON 11.05.2016**

**EXTRADITION TREATY**

**2797. SHRI ADHIR RANJAN CHOWDHURY:  
SHRI SHIVKUMAR UDASI:**

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) the efforts made to sign extradition treaty with the countries which have not entered into this treaty so far;**
- (b) the names of the countries with which India does not have an operative extradition treaty; and**
- (c) the names of the countries in which request for extradition of fugitives including the names of fugitives from India have been pending?**

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
[GEN. (DR) V. K. SINGH (RETD)]**

**(a) & (b) Till date, India has signed Extradition Treaties with 42 countries. India also has Extradition Arrangements with 9 more countries. A list of these countries is attached at Annexure-A. It is the policy of the Government of India to conclude Extradition treaties with as many countries as possible so as to ensure that fugitive criminals do not escape justice. Accordingly, India is in the process of negotiating extradition treaties with many more countries.**

**In addition, India is a party to various multilateral conventions such as United Nations Convention against Corruption, United Nations Convention against Transnational Organised Crime, International Convention for the Suppression of Terrorist Bombings and the SAARC Regional Convention on Suppression of Terrorism, which can serve as a legal framework to bring back fugitive criminals from the countries who are also the parties to these conventions.**

**(c) A request for extradition can be initiated against a fugitive criminal who is formally accused of, charged with or convicted of an extradition offence. Such requests are handled with utmost care so as not to allow the fugitive an opportunity to take measures to avoid getting extradited. The Ministry of External Affairs takes up extradition requests with the concerned foreign countries when a request for extradition is received from the relevant law enforcement agencies in India. A list of all successful extraditions from foreign countries to India, indicating both the countries concerned and the fugitives, is enclosed at Annexure-B.**

**\*\*\*\*\***

**India has signed Extradition Treaties with the following Countries:**

<b>S. No.</b>	<b>Country</b>	<b>S. No.</b>	<b>Country</b>
1.	Australia	22.	Netherlands
2.	Bahrain	23.	Oman
3.	Bangladesh	24.	Philippines
4.	Belarus	25.	Poland
5.	Belgium	26.	Portugal
6.	Bhutan	27.	Republic of Korea
7.	Brazil	28.	Russia
8.	Bulgaria	29.	Saudi Arabia
9.	Canada	30.	South Africa
10.	Chile	31.	Spain
11.	Egypt	32.	Switzerland
12.	France	33.	Tajikistan
13.	Germany	34.	Thailand
14.	Hong Kong	35.	Tunisia
15.	Indonesia	36.	Turkey
16.	Kuwait	37.	UAE
17.	Malaysia	38.	UK
18.	Mauritius	39.	Ukraine
19.	Mexico	40.	USA
20.	Mongolia	41.	Uzbekistan
21.	Nepal	42.	Vietnam

**India has Extradition Arrangements with the following Countries:**

<b>S. No.</b>	<b>Country</b>
1.	Croatia
2.	Fiji
3.	Italy
4.	Papua New Guinea
5.	Peru
6.	Sri Lanka
7.	Singapore
8.	Sweden
9.	Tanzania

\*\*\*\*

## List of Fugitives Extradited/Deported by Foreign Governments to India

Sl. No.	Name	Nationality	Extradited From	Offences	Year of Extradition
1.	Aftab Ahmed Ansari	Indian	UAE	Terrorism	2002 (February)
2.	Rajender Anadkat	Indian	UAE	Terrorism	2002 (February)
3.	Muthappa Rai	Indian	UAE	Organized Crime	2002 (May)
4.	Ravinder Kumar Rastogi	Indian	UAE	Economic Offences	2003 (January)
5.	Iqbal Sheikh Kaskar	Indian	UAE	Mumbai Bomb Blasts	2003 (February)
6.	Izaz Pathan	Indian	UAE	Mumbai Bomb Blasts	2003 (February)
7.	Mustafa Ahmed Umar Dosa	Indian	UAE	Mumbai Bomb Blasts	2003 (March)
8.	Anil Ramachandran Parab	Indian	UAE	Murder	2003 (April)
9.	K. Vijay Karunakar	Indian	Nigeria	Criminal Conspiracy and Cheating	2003 (July)
10.	Chetan M. Joglekar	Indian	USA	Criminal Conspiracy and Cheating	2003 (November)
11.	Ashok Tahilram Sadarangani	Indian	Hong Kong	Financial Fraud	2004 (June)
12.	Akhtar Husaini	Indian	UAE	Terrorism	2004 (June)
13.	Tariq Abdul Karim @ Tariq Parveen	Indian	UAE	Sara Sahara Complex Case	2004 (July)
14.	Baldev Singh	Indian	Canada	Murder	2004 (August)
15.	Sharmila Shanbag	Indian	Germany	Financial Fraud	2004 (September)
16.	Allan John Waters	British	USA	Sexual Abuse of Children	2004 (September)
17.	Umarmiya Bukhari @ Mamumiya	Indian	UAE	Murder and Extortion	2004 (December)
18.	Charan Jeet Singh "Cheema"	Indian	USA	Terrorism	2005 (February)
19.	M. Varatharajaloo @ M.V. Raja @ Louis Jaloo	Indian	UAE	Economic Offences	2005 (March)
20.	Ashok Kumar Sharma	British	Bulgaria	Cheating	2005 (May)
21.	Grant Duncan Alexander	British	Tanzania/ Britain	Sexual Abuse of Children	2005 (June)
22.	Wulf IngnoWerner	Australian	Australia	Sexual Abuse of Children	2005 (August)
23.	Anil Vaju Bhai Dhanak	Indian	UAE	Criminal Conspiracy and Kidnapping	2005 (September)
24.	Monica Bedi	Indian	Portugal	Passport Fraud	2005 (November)
25.	Abu Salem	Indian	Portugal	Criminal Cases	2005 (November)
26.	Harpal Singh Cheema	Indian	Canada	TADA/Arms Act.	2006 (May)
27.	Kulbir Singh Kulbeera @ Barapind	Indian	USA	Terrorism	2006 (June)
28.	Bachan Singh Sogi	Indian	Canada	Criminal Breach of Trust	2006 (June)
29.	Kosaraju Venkateswara Rao	Indian	Thailand	Criminal Conspiracy	2006 (June)

Sl. No.	Name	Nationality	Extradited From	Offences	Year of Extradition
30.	Govind Srivastava	Indian	Belgium	Cheating & Forgery	2006 (October)
31.	Nitin Umeshbhai Yagnik	Indian	Mauritius	Cheating & Criminal Breach of Trust	2007 (March)
32.	Malkiat Singh @ Mitta	Canadian	Canada	Kidnapping/ Murder	2007 (May)
33.	A.N. Ghosh	Indian	Germany	Bank Fraud	2007 (August )
34.	Rajesh K. Mehta	Indian	Belgium	Fraud	2007 (October)
35.	Baljeet Singh	Indian	South Africa	Murder	2008 (June)
36.	Joginder Singh	Indian	South Africa	Murder	2008 (June)
37.	Surender Kumar	Indian	South Africa	Murder	2008 (June)
38.	Narendra Rastogi	Indian	USA	Economic Offences	2008 (July)
39.	Gurpreet Singh Bhullar	Indian	Thailand	Murder	2009 (May)
40.	Gunaranjan Suri	Indian	USA	Criminal Conspiracy and Cheating	2009 (July)
41.	Narender Kumar Gudgud	Indian	USA	Financial fraud	2009 (August)
42.	Prem Suri	Indian	USA	Criminal Conspiracy and Cheating	2009 (July)
43.	Malay Sumanchandra Parikh	Indian	USA	Fraud	2009 (September)
44.	Vijayan Gabriel	Indian	Oman	Murder	2010 (May)
45.	Yaniv Benaim @ Atala	Israeli	Peru	Drug Offences, Theft and Financial Fraud	2011(August)
46.	Subash Chandra Kapoor	USA national	Germany	Criminal Conspiracy	2012 (July)
47.	Fasih Mohammad	Indian	Saudi Arabia	Criminal Conspiracy	2012 (October)
48.	Nikil Prakash Shetty @ Nishit Prakash Arasa	Indian	UAE	Criminal Conspiracy	2013 (June)
49.	Ashok Dharmappa Devadika	Indian	UAE	Criminal Conspiracy	2013 (August)
50.	Abdul Sathar @ Manzoor	Indian	UAE	Terrorism	2013 (August)
51.	Shammi Kumar	Indian	UAE	Murder	2014 (January)
52.	Usmane Ghani Khan	Indian	Saudi Arabia	Waging war against India	2014 (April)
53.	Balwinder Singh	Indian	USA	Attempt to Murder	2015 (March)
54.	Jagtar Singh Tara	Indian	Thailand	Murder	2015 (January)
55.	Bannaje Raja @ Rajendra Bannanje	Indian	Morocco	Murder	2015 (August)
56.	Monika Kapoor	Indian	USA	Fraud	2015 (October)
57.	Chhota Rajan@Rajendra Sadashiv Nikalje	Indian	Indonesia	Murder & Kidnapping	2015(November)
58.	Anup Chetia	Indian	Bangladesh	Waging war against India	2015(November)
59.	Kollam Gangi Reddy	Indian	Mauritius	Attempt to murder	2015 (November)
60.	Willy Naruenartwanich	Thai	Thailand	Waging war against India	2015 (December)

\*\*\*\*\*